

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) Government of India, Ministry of Civil Aviation (MoCA) has formulated a Greenfield Airport Policy for development of Greenfield Airports across the country including district headquarters. In addition, MoCA has launched Regional Connectivity Scheme RCS (UDAN) for connecting unserved and underserved airports in the country including district headquarters. RCS (UDAN) is a demand driven scheme. Under RCS-UDAN, 688 RCS routes have been awarded connecting 137 small cities. Out of above, operations have started in 43 small cities till date including in cities of Agra, Prayagraj and Kanpur (Chakeri) in Uttar Pradesh. Under UDAN version 1.0, 2.0 and 3.0, sixteen (16) number of unserved/underserved airports of Uttar Pradesh have been identified namely Agra, Aligarh, Prayagraj, Azamgarh, Bareilly, Chitrakoot, Faizabad, Ghazipur, Jhansi, Kanpur (Chakeri), Kushinagar, Meerut, Moradabad, Muirpur (Korba), Saharanpur and Shravasti.

#### **Job security for employees of Air India**

2567. SHRI RITABRATA BANERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the jobs of all existing employees of Air India will be secured once the National Carrier is disinvested; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) The Government is committed to the disinvestment of Air India. Air India Specific Alternative Mechanism (AISAM) has, *inter-alia*, approved the 100 per cent sale of Government of India stake in Air India along with Air India Express Ltd. and Air India stake in AISATS. The preparation of Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India is in process, the contours of which will be decided by AISAM. While finalizing the Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India, the AISAM would address the issue and take appropriate decision.

#### **Digital Sky platform**

2568. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state: